

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-359-2020

Sujay S. Lotlikar ... Petitioner

Versus

State of Goa & Ors. ... Respondents

Mr. D. Lawande with Mr. Jay Mathew, Advocates for the petitioner.
Ms. Maria Correia, Additional Government Advocate for the
Respondents No.1 and 2.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 1st December, 2020

P.C.

At the request of Ms. Correia, the learned Additional Government Advocate, we post this matter for further consideration on 08.12.2020, in order to enable her to obtain instructions on the issues raised in this petition.

2. Stand over to 08.12.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.